

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

19.

C.P.(CAA)/212(MB)/2021  
c/w C.A.(CAA)/1174(MB)/2020

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 21.09.2022

NAME OF THE PARTIES: Inorbit Malls (India) Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

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**ORDER**

The Court is convened through Video Conference.

1. Mr. Areez Gazdar a/w Ms. Sanaya Contractor i/b Veritas Legal, Ld. Counsel for the Petitioner companies present.
2. List this matter for hearing on 17.10.2022.

Sd/-  
MANOJ KUMAR DUBEY  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)